

in the country but a private firm in Delhi claims to have produced the first colour TV receiver set to be made in the country.

(b). No decision has been taken by Government regarding introduction of colour TV.

(c). No, Sir.

(d). Does not arise.

News Item Captioned "West Bengal Resents Statement on Governor's Purse"

1162. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a news item published by the Business Standard, Calcutta, in its issue dated February 13, 1980 under the Caption "West Bengal resents statement on Governor's purse"; and

(b) if so, what are the facts thereof

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The report in the news-item that such a statement was made by anyone in the Ministry of Home Affairs is not correct.

Comments made against Persons by Commissions of Inquiry

1163. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of persons against whom each Commission set up under the Commission of Inquiry Act by the two previous Central Governments to enquire into allegations of emergency excesses as well as other allegations relating to misuse of Government machinery for personal and political purposes has made adverse comments and nature of such adverse comments in each case; and

(b) what action, if any, has been or is being taken on the findings of the Commissions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The names of persons commented upon adversely and the nature of such adverse comments in each case are given in the reports submitted by the Commissions of Inquiry.

These reports were placed on the Table of the Lok Sabha. The memoranda of action taken on the findings, except in the case of the recommendations made by the Commission of Inquiry on Maruti Affairs, have also been placed on the Table of the Lok Sabha.

Survey of Crimes by a Press Team

1164. PROF. MADHU DANDAVATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a survey by a press team in January, 1980 revealed that crimes in Delhi were on the increase;

(b) if so, it does not conflict with the version of the Delhi Police that the crime tendencies in Delhi were on the decline; and

(c) if so, whether the conflict between the two assessments of crime in Delhi is due to the fact that the Delhi Police is concealing the factual position of crimes in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Government's attention has been drawn to the write-ups in the Indian Express of 2-2-1980 and 6.2.1980 and to the Editorial in the Times of India dated 11.2.1980. These newspaper reports themselves indicate that no systematic city-wide survey was undertaken. What appears to have been done was collection of some information about individual cases from a few places in the city. No valid conclusion could be drawn about the crime situation on the basis of such information. The comparative figures